

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-123/2003/1318/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Mallika Dutta,  
Member, MACT,  
Kamrup, Amingaon.

Dated Guwahati the 15<sup>th</sup> March, 2022.

Sub: **Casual leave and Station leave permission.**

Ref:- Your letter No. MACT/K-A/2022/50 dtd. 08.03.2022 and  
letter No. MACT/K-A/2022/49 dtd. 08.03.2022

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 09.03.2022 and station leave permission from the evening of 12.03.2022, after attending National Lok Adalat, till the evening of 13.03.2022**, as prayed for. The District and Sessions Judge, Kamrup, Amingaon would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-123/2003/1319-1320/dated** , 15-03-2022

Copy to.

1. The District and Sessions Judge, Kamrup, Amingaon .
2.  The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

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